

પ્રશ્ન	માહિત નમ્બર (Aquaguard) AQ Pure Chill 80PSS R4+UV પરીની નંબર: 09/2019	જવાબ
અ	અર્થશાસ્ત્ર અને આંકડાશાસ્ત્ર નિયામક કચેરી ખાતેના કલર પ્રિન્ટરો તેમજ કલર સિવાયના પ્રિન્ટરોના કાર્ટ્રીજ રીફીલિંગ તેમજ તા. સ્વેપપાર્ટસ લીમિટેડને સંબંધિત કામગીરીના વાર્ષિક ભાવો.	
1.	ઉપર મુજબની સેવાઓના વાર્ષિક ભાવો સ્થળિય એજન્સીઓ પાસેથી મેળવવામાં આવે છે.	
2.	ઉપરોક્ત સેવાઓના ભાવપત્રક તથા સેવાની શરતોની વિગતવાર માહિતી એજની કચેરીની વેબસાઇટ: gujcoostat.gujarat.gov.in પરથી ઉપલબ્ધ કરી તા. 26/03/2021ના રોજ 16.00 કલાક સુધી સીલ બંધ કરવમાં રહ્યું. એ. ડી. બી. દ્વારા નિયત નમુના મુજબના ભાવપત્રક કચેરીની રજિસ્ટ્રી શાખામાં મોકલી આપવાના રહેશે.	
3.	ઉપરોક્ત સેવાઓના ભાવ જેટલે સેવાનું નામ કરવે પર સ્પષ્ટ લખી સેવા મુજબ અલગ કરવમાં રહ્યું એ. ડી. બી. નિયામકશ્રી, અર્થશાસ્ત્ર અને આંકડાશાસ્ત્ર નિયામકની કચેરી, સેક્ટર-18, ગાંધીનગર"ને નામે મોકલી આપવાના રહેશે. મુદત વિષયે ભેજેલ ભાવો ધ્યાને લેવામાં આવેલ નહીં.	
4.	ઉપરોક્ત સેવાઓના ભાવ તા. 31/03/2021 ના રોજ 11.00 કલાકે અર્થશાસ્ત્ર અને આંકડાશાસ્ત્ર નિયામક કચેરી ખાતે જોલવામાં આવશે. જેની નોંધ લેવા વિનંતી.	

Scheme) P.R. No.:- 239681 Drinking Water and Sanitation (20-21)*D
को अपरिहार्य कारणवश आंशिक संशोधन किया जाता है-

Sl. No.	Name of Work	After Amendment
1.	Estimated Cost (in Lakhs)	1462.73 Lakhs
	EMD Cost (in Lakhs)	14.63 Lakhs
2.	Date of Tender uploading in website	Date:- 08.03.2021 up to 02:00 PM
3.	Date of Pre-bid Meeting	Date:- 15.03.2021 at 12:30 PM in the office of Engineer-in- Chief, D. W. & S. Department Jharkhand Ranchi
4.	Last date receipt of Bid	Date:- 23.03.2021 upto 05.00 PM
5.	Last date submission cost of BOQ and EMD (in hard copy)	Date:- 24.03.2021 upto 05.00 PM in the office of the 1. Executive Engineer, D. W. & S. Division, Hazaribag 2. Superintending Engineer, D.W.& S. Circle, Hazaribag 3. Regional Chief Engineer, D.W. & S. Department Ranchi Zone, Ranchi
6.	Date of opening tender	Date:- 25.03.2021 upto 03.00 PM

कार्यपालक अभियन्ता
पेयजल एवं स्वच्छता प्रमण्डल,
हजारीबाग

शेष सभी शर्तें यथावत रहेंगे।

PR 242829 Drinking Water and Sanitation(20-21).D

PAUSHAK LIMITED

CIN: L51909GJ1972PLC044638

Regd. Office Address: Alembic Road, Vadodara - 390 003

Website: www.paushak.com | Email: investors@paushak.com

Tel: +91 265 2280550

NOTICE OF LOSS OF SHARES CERTIFICATE(S)

Notice is hereby given that the following Equity Shares Certificate(s) of the Company have been transferred to Investor Education and Protection Fund (IEPF) Authority and the registered shareholder(s) or their legal heir(s) have reported them as lost / misplaced and for the purpose of claiming the shares from the IEPF Authority the registered shareholder(s) or their legal heir(s) have applied for the issue of duplicate Equity Shares Certificate(s):

First Shareholder's and/or Claimant's Name	Folio No.	Certificate No. (s)	Distinctive Nos.	No. of Shares
Ritesh Seth Jointly with Seema Seth	R03383	2308	987669 - 987768	100
Kuldip Kaur Khanna (Deceased) Legal Heir Kartar Singh Khurana	0007814	6488	3030684 - 3030691	8
Praveen Bakshi	P03280	2031	922761 - 922960	200
Rameshchandra Kantilal Shah (Deceased) Legal Heir Nirav Kumar Rameshchandra Shah	0010245	8874	3057798 - 3057805	8

The Public is hereby warned against purchasing or dealing with these securities in any way. Any person(s) having any claim in respect of the aforesaid Equity Shares Certificate(s), should immediately send full details with documentary evidence to the Company's RTA - Link Intime India Private Limited at its office at B-102 & 103, Shangrila Complex, First Floor, Opp. HDFC Bank, Near Radhakrishna Char Rasta, Akota, Vadodara - 390020 or to the Company at its Registered Office mentioned above, so as to reach us within 15 days from the date of publication of this Notice, failing which, the Company will proceed to issue duplicate Equity Shares Certificate(s) for the purpose of claiming the shares from the IEPF Authority without further information.

Please note that no claims will be entertained by the Company or the RTA with respect to original Equity Share Certificate(s) subsequent to the issue of duplicate Equity Shares Certificate(s) thereof.

For Paushak Limited

Sd/-

Manisha Saraf

Company Secretary

Date : 2nd March, 2021
Place : Vadodara

390020 or to the Company at its Registered Office mentioned above, so as to reach us within 15 days from the date of publication of this Notice, failing which, the Company will proceed to issue duplicate equity shares certificate without further information.

Please note that no claims will be entertained by the Company or the RTA with respect to original Equity Share Certificate subsequent to the issue of duplicate thereof.

For Paushak Limited

Sd/-

Manisha Saraf

Company Secretary

Date : 2nd March, 2021
Place : Vadodara

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. SINTEX PREFAB & INFRA LIMITED

RELEVANT PARTICULARS	
1 Name of corporate debtor	M/S SINTEX PREFAB & INFRA LIMITED
2 Date of incorporation of corporate debtor	November 25, 2009
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Ahmedabad
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201GJ2009PLC058702
5 Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 7th Floor, Abhijit Building-I, Mithakhali Six Road, Ellisbridge, Ahmedabad-380006, Gujarat
6 Insolvency commencement date in respect of corporate debtor	March 2, 2021 (NCLT, Ahmedabad Bench passed Order dated February 24, 2021) C.P. (LB) No.321/7/NCLT/AHM/2020. Order downloaded by Interim Resolution Professional on March 2, 2021.
7 Estimated date of closure of insolvency resolution process	August 29, 2021 180 days from the date of commencement of CIRP as the order downloaded by Interim Resolution Professional on March 2, 2021.
8 Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Chandra Prakash Jain, Reg. No. IBB/I/PA-001/IP-P00147/2017-18/10311
9 Address and e-mail of the interim resolution professional, as registered with the Board	D-501, Ganesh Meridian, Opp. Gujarat High Court, S.G. Road, Ahmedabad-380060. Email: jain_cp@yahoo.com Website: www.lpcjain.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	D-501, Ganesh Meridian, Opp. Gujarat High Court, S.G. Road, Ahmedabad-380060. Email : jain_cp@yahoo.com; cirp.sintexprefab@gmail.com Mo. No.: 9824036127, Tele : 079-40371758
11 Last date for submission of claims	March 16, 2021 i.e., 14 days from appointment date of CIRP order downloaded on March 2, 2021.
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable at present
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable at Present
14 (a) Relevant Forms and (b) Details of authorized representatives are available at :	i) WebLink : www.ibbi.gov.in/home/downloads ii) Physical Address : same as mentioned in point 10 and iii) Email IRP at : jain_cp@yahoo.com Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s. Sintex Prefab & Infra Limited on February 24, 2021. The order downloaded by Interim Resolution Professional on March 2, 2021.

The creditors of M/s. Sintex Prefab & Infra Limited are hereby called upon to submit their claims with proof on or before March 16, 2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [None at present] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

CHANDRA PRAKASH JAIN

(Interim Resolution Professional)

Place: Ahmedabad

Date: 03.03.2021

Regn. No.: IBB/I/PA-001/IP-P00147/2017-18/10311



सेन्ट्रल बैंक ऑफ इंडिया
सेन्ट्रल बैंक ऑफ इंडिया
Central Bank of India

"CENTRAL" TO YOU SINCE 1911

REGIONAL OFFICE - JAMNAGAR
Central Bank Building, Mandvi Tower Road,
2nd Floor, Jamnagar - 361001

E-AUCTION / SALE
NOTICE